

## Order with Signature

Serial  
No. of  
OrderDate of  
Order

24 30.11.94.

Adjourned to 21.12.1994.

Vice-Chairman

Member(Admn.)

25. 23.11.95

Adjourned to 28.11.1995 for hearing.

Vice-Chairman

Vanshik  
Member (Admn.)

26 28.11.95

Adjourned to 4.12.1995 at request.

Vanshik  
MEMBER (ADMINISTRATIVE)

27 4.12.95

Petitioner's counsel Shri B.S.Tripathy  
seeks permission to withdraw the petition.  
Permission granted. Dismissed as withdrawn.  
Shri Ashok Mohanty, learned counsel for the  
Respondents present.

VICE-CHAIRMAN

A. Venkateswar  
MEMBER (ADMINISTRATIVE)